

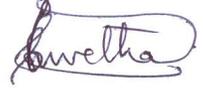
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/02/2017 AT 10.30 AM

PRESENT: ~~SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL~~
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/169/2016
NAME OF THE PETITIONER(S) : Arti Meenakashi Muthiah
NAME OF THE RESPONDENT(S) : The Reliance Motor Company Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M. KAVITHA SURANA	Practising company secretary counsel for R ₁ -R ₄	
2.	TK Bhaskar Priyadarshini N Shwetha Vasudevan	counsel for petitioner	

ORDER

Shri N Priyadarshini, counsel for petitioner present. Ms M Kavitha Surana, PCS representing R1 to R4 present. Counsel for the petitioner prays two weeks' time to arrive at a settlement between the parties. At request time is enlarged. Put up on 02.03.2017 at 10.30 A.M.


Ch. Md. Sharief Tariq
Member (Judicial)